



**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU**  
(Office of the Registrar Judicial)

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File No.:- **CSA.23/2018**

Titled

**Bodh Raj Kotwal**

V/s

**Arjun Kumar and others**

..... Petitioner(s)/Appellant(s)

..... Respondent(s)

Notice to the respondent (s): -

2. Hari Parkash

S/o Sh. Lakhman Dass Thaker  
R/o Bhatra Tehsil Bhaderwah..

3. Indira Devi

S/o Sh. Lakhman Dass Thaker  
R/o Bhatra Tehsil Bhaderwah.

4. Smt. Baby Chandel

W/o Jaswant Singh  
D/o Kanta Devi Chandel  
R/o H No.33, Ward No.1, Delha Jakhani,  
Tehsil Udhampur, District Udhampur.

5. Smt.Sushma Devi

W/o Sh.Dev Raj Saini  
D/o Smt. Kanta Devi  
R/o Vill. Sarora Akalpur,  
Tehsil Jammu,District Jammu (180002).

6. Smt.Kanchana Devi

D/o Smt. Kanta Devi  
W/o Sh. Mohinder Singh  
R/o Village Nandal Manwal  
Tehsil Dansal, District Jammu.

  
Registrar (Judl.)  
High Court of J&K  
JAMMU

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 05.11.2022 10.00 A.M. or the next working day if 05.11.2022 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 6<sup>th</sup> day of October 2022 at Jammu.

  
Registrar (Judl.)  
High Court of J&K & Ladakh  
Jammu

No.:- 7340

Dated:- 06-10-2022

**Copy of the above forwarded to:**

1. The Editor State times, Amphalla, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 6278610 dated 30-09-2022 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

✓ 2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

  
Registrar (Judl.)  
High Court of J&K & Ladakh  
Jammu